

Annexure 8

Name of the corporate debtor: Reliance Mediaworks Limited;

Date of commencement of CIRP: 02-07-2025;

List of Creditors Updated on: 01-11-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	M/s. Gopi Exhibitors	14.07.2025	10,82,79,961.00	10,52,79,961.00	Unsecured	-	-	No	-	-	-	30,00,000.00	-	The claim has been admitted, after adjusting Rs.30 lakhs against the security deposit with the operational creditor.
2	MUFG Intime India Private Limited	14.07.2025	97,658.31	97,658.31	Unsecured	-	-	No	-	-	-	-	-	The claim has been admitted.
3	SKSI & Associates LLP	15.07.2025	8,850.00	-	Unsecured	-	-	No	-	-	-	8,850.00	-	The claimant has withdrawn the claim, as the dues have already been settled.
4	Goodwill Theatres Private Limited	16.07.2025	83,38,99,190.39	83,01,03,564.54	Unsecured	-	-	No	-	-	-	37,95,625.85	-	The claim has been admitted, and interest has been allowed only up to the CIRP commencement date. Interest accruing after this date has not been admitted.
5	Nishant Construction Private Limited	20-08-2025	52,67,41,148.00	52,67,41,148.00	Unsecured	-	-	No	-	-	-	-	-	The claim has been admitted.
			1,46,90,26,807.70	1,46,22,22,331.85		0.00	0.00	0.00	0.00%	0.00	0.00	68,04,475.85	-	